

DIVISION BENCH

ITEM NO.151

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

C Appeal No. 185/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	JYOTIRADITYA INFRAESTATE PVT LTD V/S VAIBHAV PAHARIYA & COMPANY & ORS.
UNDER SECTION	140(4) OF COMPANIES ACT 2013

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 04th July, 2024.

-Sd-

(Court Officer)

09th May, 2024

*Bipul Kumar Tiwari
(Stenographer)*